National Company Law Tribunal Allahabad Bench

CPNO. [21/NA/2012

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 13.10.2017** NAME OF THE COMPANY: Mr. Shardul Viksam Grußfy VIS Bihar Symachar Patra

SECTION OF THE COMPANIES ACT: 397/398 of the companies set of 1956

SI. NO. Name Designation Representation Signature

1. Dr. Pawan Jaim J Pend Petitioner 2. Ashish Un Som Adv. Respondent ARS

CP NO.121/ND/2012

Parties are represented by their respective counsels. The matter be listed on 9th November, 2017.

Dated:13.10.2017

Typed by: P.K. Jyoti

H.P. Chaturvedi, Member (Judicial)

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